

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **05.09.2024** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------------|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 324/2024 For Condone Delay IA No. 874/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024 | Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Department- Chattisgarh | Mr. Ramakant Rai | |
| 2. | Comp App (AT) (CH) No. 60/2024 For Exemption IA No. 871/2024 For Direction IA No. 872/2024 For Stay IA No. 873/2024 | Rishi Pratap Bhasin & 2 Ors. Vs Indian Institute of Insurance Surveyors and Loss Assessors & 8 Ors. WITH | Mr. K Gowtham Kumar | |
| 3. | Comp App (AT) (CH) No. 61/2024 For Direction IA No. 877/2024 For Exemption IA No. 878/2024 For Stay IA No. 879/2024 | Rishi Pratap Bhasin & 2 Ors. Vs Indian Institute of Insurance Surveyors and Loss Assessors & 8 Ors. | Mr. K Gowtham Kumar | |
| 4. | Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024 | Dr. Bramha Nand Singh Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP, M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors. | Mr. Avinash Krishnan Ravi | Mr. B Dhanaraj- R2 |

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| 5. | Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 For Additional docs. IA No. 844/2024 | Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr. | Mr. Bharadwaja Rama Subramaniam | |
| 6. | Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 | Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors. | Mr. Y Suryanarayana | Mr. Yogesh Jagia- R2 |
| 7. | Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 | Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. | Mr. Rohan Aloor | |
| 8. | Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024 | Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors. | Mr. TK Bhaskar | Mr. Y Suryanarayana For Caveator |

For Orders/Clarification

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 9. | Comp App (AT) (CH) (Ins) No. 55/2024 | Villmar Agro Polymers Pvt. Ltd. Vs SPC FAB Pvt. Ltd. & Anr. | Mr. AG Sathyanarayana | |
| 10. | Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022 | Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. | Mr. VV Sivakumar | Mr. AG Sathyanarayana |
| 11. | TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019) | Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd. | Mr. Bhargav Nath | M/s RKP & Associates |

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| 12. | IA No. 1159/2020 (For Amendment), IA No. 914/2021 (For Substitution) in TA (AT) No. 44/2022 (CA (AT) No. 324/2019 For Stay IA No. 3595/2019 For Exemption IA No. 3596/2019) | Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors. | Mr. CV Shailendran Mr. Jerin Asher Sojan | |
| 13. | TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023) | Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH | Mr. Abishek Anand | Mr. Suryanarayana- R1 |
| 14. | IA No. 58/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.30/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022 | Bank of Baroda Vs Vijay Kumar Penmetsa & Anr | Mr. Pankaj Vivek | Mr. Abhishek Anand- R1 |
| 15. | IA No. 1291/2020 (For Additional docs.) in TA (AT) No. 280/2021 (CA (AT) No. 80/2020) | Gurukripya Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH | Mr.K Parameshwar | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9 |
| 16. | TA (AT) No. 281/2021 (CA (AT) No. 81/2020) | Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors. WITH | M/s Saiby Jose | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11 |
| 17. | TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020) | AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors | Mr. Parvathy Vijayan | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11 |

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| 18. | Comp App (AT) (CH) No.77/2022 | Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH | Mr. Sri Ram Venkatavaradan | Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10 |
| 19. | IA No.728/2022 (For Additional docs) in Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023 | M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH | Mr. N.P. Vijaykumar | Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10 |
| 20. | Comp App (AT) (CH) No.81/2022 | G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH | Ms. Priyadarshini Natarajan | Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10 |
| 21. | IA No.637/2023 (For Additional docs.) in Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023 | D Kothai Vs D Senthil Kumar & 9 Ors. WITH | Mr. C Vigneswaran | Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10 |
| 22. | Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023 | T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors | Mr. Gowtham Kumar | Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7 |

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| 23. | IA No. 923/2022 (To implead) In Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 | The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr. | Mr. B Dhanaraj Ms. Pavithra K | Ms. Deepika Murali- R1 Mr. TK Bhaskar- R2 |
| 24. | IA No. 1360/2023 & IA No. 100/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 290/2023 | Jain Irrigation Systems Limited Vs Eid Parry (India) Limited | Mr. BSV Prakash Kumar | M/s. Ramasubramaniam & Associates |
| 25. | IA No. 520/2024 (To Implead) in Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024 | The Assistant Commissioner of GST and Central Excise, Cuddalore Vs Mr. A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. | Mr. P Raj Kumar Jhabakh | Mr. Anant Merathia Mr. Avinash Krishnan Ravi (For Impleadment) |
| 26. | IA No.579 & 584/2024 (For Additional docs.) & IA No.580/2024 (Delay in refiling docs.) in Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024 | Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd. | Ms. Aakanksha Nehra | Mr. Varun Srinivasan |
| 27. | IA No.519 & 861/2024 (To implead) in Comp App (CH) (Ins) No. 131/2024 For Stay IA No.355/2024 To Vacate Stay IA No. 862/2024 To Adv. Hg. IA No. 863/2024 | Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr. WITH | Ms. R Moneshaa | Mr. Adith Narayan Vijayaraghavan- R2 |

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| 28. | Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No.362/2024 | M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr. | Ms. R Moneshaa | |
| 29. | Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023 | State Bank of India Vs Ms. N Sai Gayathri WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 30. | Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023 | State Bank of India Vs PV Bhaskara Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 31. | Comp App (AT) (CH) (Ins) No. 247/2023 For Exemption IA No. 789 & 790/2023 | State Bank of India Vs P Raja Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 32. | Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023 | State Bank of India Vs G Srinivasa Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 33. | Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023 | State Bank of India Vs PV Mohan Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 34. | IA No. 805/2023 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 253/2023 For Exemption IA No. 806/2023 | State Bank of India Vs Ms N. Amulya Krishna | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 35. | IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023 | M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors | Mr. Anirudh Krishnan | Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15 |

For Admission (After Notice)

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 36. | Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024 | Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd. | Ms. Aishwarya Subramani | Mr. Ramakant Rai |
| 37. | TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019) | Geetha Sugars Vs The Indian Sugars and Refiners Ltd. | Mr. Mithun Shashank | M/s Agraa Legal |
| 38. | TA (AT) No. 82/2021 (CA (AT) No. 347/2019 For Exemption IA No. 3914/2019) | The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors. | Mr. D Abhinav Rao | |
| 39. | TA (AT) No. 68/2022 (CA (AT) No. 26/2020 For Exemption IA No. 512/2020) | M/s Express Publications Madurai Limited Vs Asianet News Network Pvt. Ltd. & 6 Ors. | Mr. S Vijayaraghavan | |
| 40. | TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020) | Green Land Vs Ebaco India Pvt. Ltd. | Mr. Praveen Kumar | |
| 41. | Comp App (AT) (CH) (Ins) No. 413/2022 | CA Ramasamy Shanmuggam, Liquidator of RLS Alloys Pvt. Ltd. Vs Insolvency and Bankruptcy Board of India | Mr. AG Sathyanarayana | |
| 42. | Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024 | Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd. | Mr. Pogulkonda Pratap | Mr. A Prakash |
| 43. | Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024 | Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH | Mr. Pawan Jhabakh | Mr. Mayur Mundra- R2 Mr. Varun Srinivasan- R4 R5 |

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| 44. | Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 | SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH | Mr. A Ram Kumar | Mr. Mayur Mundra- R2 Mr. Varun Srinivasan- R3 R4 |
| 45. | Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024 | SREI Multiple Assets Investments TrustVision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 5 Ors. | Mr. A Ram Kumar | Mr. Mayur Mundra- R1 |
| 46. | Comp App (AT) (CH) (Ins) No. 182/2024 | M/s. Vasavi Power Services Pvt. Ltd Rep by its Authorised Rep Mr. Thamban Velichamthottu Padinjare V Vs M/s Promac Engineering Industries Ltd. | Mr. Amir Bavani | Mr.S Sathiyarayanan |
| 47. | Comp App (AT) (CH) (Ins) No. 243/2024 | Dr. Bramha Nand Singh Vs Mr. Ramesh Babu Palutla & 2 Ors. | Mr. Avinash Krishnan Ravi | Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 48. | Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024 | Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd | Mr. Arun Karthik Mohan | Mr. AG Sathyanarayana |
| 49. | TA No. 126/2021 (Comp App (AT) No. 05/2021) | Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai | Mr. RL. Sinha | Mr. Avinash Krishnan Ravi |

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| 50. | Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022 | V Nagarajan Vs ICICI Bank Ltd WITH | Mr. R Subramanian | M/s Shivakumar & Suresh |
| 51. | Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023 | Mr. V Nagarajan Vs ICICI Bank Ltd. | Mr. R Subramanian | M/s Shivakumar & Suresh |
| 52. | Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 For Exemption IA No.359/2022 | Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors. | Mr. Abhishek Jenasenan | Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan- R2 Mr. P Soma Shekar Reddy- R3 |
| 53. | Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 | UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH | Mr. Surya Teja Nalla | Mr. Vinod Kumar |
| 54. | Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 | UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr. | Mr. Surya Teja Nalla | Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2 |
| 55. | Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023 | M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi, RP, M/s. Harsha Exito Engineering Pvt. Ltd | Mr. K Gaurav Kumar, CS | Mr. T Dhanasekaran |
| 56. | Comp App (AT) (CH) (Ins) No. 294/2023 | Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors. | Mr. Zoheb Hossain | Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4 |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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